(घ) राजस्थान और मध्य प्रदेश की सेवा करने वाले कोटा बराज से दक्षिण तट नहर को 1968-69 में 16.8 लाख एकड़ फुट और 1969-70 में (जनवरी, 1970 तक) 8.3 लाख एकड़ फुट पानी दिया गया था। इसमें से लगभग आधा पानी मध्य प्रदेश में सिंचाई करने के लिए था।

1968-69 में, चम्बल परियोजना में 5428.4 लाख यूनिट बिजली पैदा की गई। 1969-70 में दिसम्बर, 1969 तक 5430 लाख यूनिट बिजली पैदा की गई। इसे बराबर बराबर बांट लिया गया।

मध्य प्रदेश में सिन्द नदी पर मगरौनी के समीप एक बांध का निर्माण

1580. **श्री यशवन्त सिंह कुशवाह :** क्या सिंचाई तथा विद्युत मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने मध्य प्रदेश के शिवपुरी जिले में सिन्द नदी पर मगरौनी के समीप एक बांध बनाने की प्रस्तावित योजना के बारे में अपनी स्वीकृति दे दी है और यदि नहीं, तो इसके क्या कारण हैं ; और

(ख) क्या उन्होंने इस परियोजना के स्थल का दौरा किया है और यदि हां, तो इस योजना की उपयोगिता के बारे में उनके क्या विचार हैं ?

सिंचाई तथा विद्युत मन्त्रालय में उप-मन्त्री (श्री सिद्धेश्वर प्रसाद) : (क) और (ख). केन्द्रीय सिंचाई व बिजली मन्त्री ने अप्रैल, 1965 में सिन्द के जल संसाधनों के विकास के लिए प्रस्तावित विभिन्न स्थलों का निरीक्षण किया था और हर्सी सिंचाई प्रणाली में पानी देने के उद्देश्य से दाएं तट वाली नहर में पानी देने के लिए मोहिनी पर अपेक्षित उंचाई वाले बांध के प्रथम चरण के निर्माण का सुझाव दिया था। उन्होंने यह भी सुझाव दिया कि परियोजना के दूसरे चरण में बांध को, नये क्षेत्रों के लाभ के लिए उसकी पूरी ऊंचाई तक बनाया जा सकता है।

इसके अनुसार कुछ प्रस्ताव राज्य सरकार से 1966 और 1969 में प्राप्त हुए थे। जब इन प्रस्तावों पर विचार किया जा रहा था तो मध्य प्रदेश के इन्जीनियरों ने केन्द्रीय जल तथा विद्युत आयोग को सूचित किया कि अनुप्रवाह दिशा में और आगे एक स्थल पर राज्य सरकार का एक वियर बनाने का विचार है। इन आखिरी प्रस्तावों के सम्बन्ध में राज्य सरकार से रिपोर्ट की प्रतीक्षा की जा रही है।

ब्रिटेन का आप्रवास संबंधी निर्णय

1581. **श्री यशवन्त सिंह कुशवाह :** क्या वैदेशिक कार्य मन्त्री यह बताने की कृपा करेंगे कि ब्रिटेन सरकार द्वारा आप्रवास के संबंध में हाल ही में किये गए एकपक्षीय निर्णयों का ब्यौरा क्या है और इस संबंध में भारत सरकार की क्या प्रतिक्रिया है ?

वैदेशिक-कार्य मन्त्रालय में उप-मन्त्री (श्री सुरेन्द्रपाल सिंह): माननीय सदस्य संभवतः पूर्व अफ्रीका से एशिया मूल के ब्रिटिश पासपोर्ट धारी व्यक्तियों के यू० के० में प्रवेश करने पर ब्रिटेन सरकार द्वारा लगाए गए प्रतिबन्धों के विषय में कह रहे हैं। इस प्रश्न के सम्बन्ध में सरकार के विचार सर्वविदित हैं और सरकार ने बार-बार इस बात पर जोर दिया है कि यह ब्रिटिश सरकार का कर्त्तव्य है कि वह सभी ब्रिटिश नागरिकों के लिए उत्तरदायी हो।

Allegations in "Azad Kashmir" regarding J. K. Territory Handed over by Pakistan to China

1582. **SHRIMATI SHARDA MUKERJEE :** Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the reported publication in Britain of "*Azad Kashmir*" by Raja Abbas Khan;

(b) if so, whether Government have made any attempt to enquire into the Raja's reported allegations contained in the publication that pillars demarcating the territory of Jammu and Kashmir were removed and territory beyond Hunza was handed over by Pakistan to China; and

(c) if so, Government's reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) and (c). Government is already aware that under the so-called Sino-Pak Agreement, 1963. Pakistan gave away over 2000 sq. miles of Indian territory of Jammu & Kashmir to China. Government lodged protests with the Governments of China and Pakistan making it clear that the so called Sino-Pak Agreement of 1963 was illegal, invalid and unacceptable.

Indian Delegation to Thailand

1583. SHRIMATI SHARDA MUKERJEE : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether an official delegation headed by the Secretary to his Ministry visited Thailand recently;

(b) whether Thailand is keen on getting Indian collaboration in key sectors of its economy; and

(c) if so, the fields of co-operation ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) An official delegation headed by a senior official (not the Secretary) of the Ministry of Foreign Trade participated in the meeting of the ECAFE Committee on Trade held in Bangkok in February, 1970. The Secretary, Foreign Trade, also visited Bangkok, but in his capacity as a member of the Governing Council of the Asian Institute for Economic Development and Planning and as Chief Consultant to the ECAFE on its Asian Trade Development and Liberalisation programme.

(b) and (c). While certain broad possibilities have been discussed between the two countries, no specific request in the matter has been received from the Government of Thailand.

Visit by the Minister of Foreign Trade to Yugoslavia

1584 SHRIMATI SHARDA MUKERJEE : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the economic co-operation between Yugoslavia and India is on the rocks because Yugoslavia is trying to break away from the system of rupee trade between her and India;

(b) whether he visited Yugoslavia in the last week of December, 1969 in this connection; and

(c) the outcome of talks he had with Yugoslavia leaders ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) No, Sir.

(b) and (c). During the visit of the Minister of Foreign Trade to Yugoslavia in the last week of December, 1969, a Protocol was signed extending the validity of the existing Trade & Payments Agreement upto 31st March, 1972. This Agreement provides for settlement of all commercial and non-commercial transactions between the two countries in Indian Rupees.

Violation of the Ban on the production of Coloured Sarees by Powerlooms

1585. SHRI N. R. DEOGHARE : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether it is a fact that Government imposed a ban on the production coloured sarees by powerlooms on the recommendations of the Asoka Mehta Committee;

(b) if so, whether it is also a fact that this ban is being constantly violated by the powerlooms particularly in Maharashtra and that there is large scale growth of